

Name of the corporate debtor: Arya Filaments Pvt. Ltd.; Date of commencement of liquidation: 02/11/2023 (Date of Liquidation Order 02/11/2023 recd on 08/11/2023); List of stakeholders as on: 24/04/2024.

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	CGST & Central Excise, Dhar	OC-Govt Dues	22-11-2023	3,61,30,665.00	3,61,30,665.00	Demand	0.00		8.56%	0.00	0.00	0.00	0.00	Claim received during Liquidation.
2	Employees State Insurance Corporation, Indore MP	OC-Govt Dues	31-01-2024	8,07,308.00	6,72,237.00	Contribution, interest and damages thereon	0.00		0.16%	0.00	0.00	0.00	1,35,071.00	Claim submitted during Liquidation.
3	Assistant Commissioner of State Tax, Gujarat	OC-Govt Dues		84,04,780.00	84,04,780.00	Interest & Penalty	0.00		1.99%	0.00	0.00	0.00	0.00	Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
4	Employees Provident Fund Organisation - Ministry of Labour & Employment	OC-Govt Dues	29-11-2023	1,82,53,655.00	1,82,53,655.00	Recovery	0.00		4.32%	0.00	0.00	0.00	0.00	Claim submitted during Liquidation.
Total				6,35,96,408.00	6,34,61,337.00		0		15.03%	0	0	0	1,35,071.00	